

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:345

ANSWERED ON:21.11.2000

CUSTODIAL DEATHS

ARUN KUMAR;JASWANT SINGH YADAV;RIZWAN ZAHEER KHAN

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of cases of custodial deaths reported in Delhi during the last three years, Year-wise;
- (b) the reasons for the excessive increase in this graph;
- (c) whether Police Officers responsible for such custodial deaths have been punished;
- (d) if so, the details thereof; and
- (e) if not, the action taken by the Government in the matter so far?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D.SWAMI)

(a)&(b): The number of deaths in police custody reported in Delhi during the last three years and upto 31st October, 2000 are as under :

Year	Number of deaths
1997	7
1998	2
1999	2
2000	2

(upto 31.10.2000)

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(c)to(e): A statutory inquest proceeding is conducted in each case of custodial death by the area Sub Divisional Magistrate under section 176 Cr. P.C. and appropriate legal action is taken after completion of the investigation. The details of action taken against the Police officials is given below :

Sl.No. Action Taken Number of Officials/cases

- 1. Officials placed under suspension 16+
- 2. Officials punished after Departmental Enquiry 2
- 3. Officials not found guilty after inquiry 2
- 4. Officials against whom Departmental Enquiry ordered for negligence 3
- 5. Cases in which Inquest Proceedings or Investigation/Trial pending 8

+ 6 officials have since been reinstated.